

श्री एन० के० पी० साल्वे : जापान की टेक्नोलाजी सर्वोत्तम और अच्छी मानी जाती है। उनसे भी बातचीत चल रही है। सवाल पैसों का होता है। जापान की मिल जाए तो बहुत अच्छा है नहीं तो इंग्लैण्ड से भी बात हुई है। हमारा माइण्ड ओपन है। बढिया से बढिया और सस्ते से सस्ते दाम में लें, यह हम चाहते हैं। शास्त्री जी ने आयरन-ओर के लेबर प्राबलम की बात की थी। शास्त्री जी मुझे लिखकर देंगे तो मैं अवश्य उत्तर दूंगा।

18.56 hrs.

CONTEMPT OF THE HOUSE

MR. CHAIRMAN : As the House is aware at about 14.53 hours to-day, a visitor calling himself Usman Gani, son of Shri Hafiz Mohammed Akbar, shouted some slogans from the Visitors' Gallery. The Watch and Ward Officer took him into custody immediately and interrogated him. The visitor has made a statement, but has not expressed any regret for his action.

I bring this to the notice of the House for such action as it may deem fit.

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN) : I beg to move :

"This House resolves that the person calling himself Usman

Gani, son of Shri Hafiz Mohd. Akbar, who shouted some slogans at about 14.53 hours to-day from the Visitors' Gallery and whom the Watch and Ward Officer took into custody immediately, has committed a grave offence and is guilty of the contempt of this House.

This House further resolves that the said Usman Gani, son of Shri Hafiz Mohammed Akbar, be sentenced to simple imprisonment till 6.30 P.M. on Wednesday, the 9th May, 1984, for the aforesaid contempt of the House and sent to Central Jail, Tihar, New Delhi."

"This House resolves that the person calling himself Usman Gani, son of Shri Hafiz Mohammed Akbar, who shouted some slogans at about 14.53 hours today from the Visitors' Gallery and whom the Watch and Ward Officer took into custody immediately, has committed a grave offence and is guilty of the contempt of this House.

This House further resolves that the said Usman Gani, son of Shri Hafiz Mohammed Akbar, be sentenced to simple imprisonment till 6.30 P.M. on Wednesday, the 9th May, 1984, for the aforesaid contempt of the House and sent to Central Jail, Tihar, New Delhi."

The motion was adopted.

19.00 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Tuesday, May 8, 1984/Vaisakha 18, 1906 (Saka).